

Central Administrative Tribunal
Principal Bench, New Delhi.

7
RA-354/94 in
CP-121/94 in
OA-1718/93

New Delhi this the 2nd Day of November, 1994.

Hon'ble Mr. Justice S.K. Dhaon, Vice-Chairman
Hon'ble Mr. B.N. Dhoundiyal, Member(A)

Shri Ajudhia Parkash,
S/o Shri Surjan Dass,
R/o 160, D.D.A. Flats,
Mansarovar Park,
Shahdara,
Delhi.

Review applicant

versus

1. Shri Tejinder Khanna,
Secretary,
Ministry of Commerce,
Udyog Bhawan,
New Delhi.

2. Shri K.A. Nambiar,
Secretary,
Ministry of Defence,
Government of India,
South Block, New Delhi.

Respondents

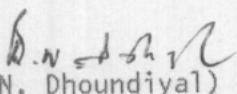
ORDER(BY CIRCULATION)
delivered by Hon'ble Mr. B.N. Dhoundiyal, Member(A)

This review applicant seeks recall of our order dated 2.9.94 in CP-121/94 in OA-1718/93. The respondents had assured the applicant that his army service would be counted for all purposes and he was being given five increments in his five years of service in the Army but this service was not taken into account while determining his seniority with the result that he could be promoted as Upper Division Clerk only on 31.1.1970. He represents that this Tribunal had erred in believing the statement of the respondents that while calculating his service for promotion as Upper Division Clerk, his Army service has been taken into account. His contention is that it should not have been taken 20 years of service for his being promoted as U.D.C.

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A categorical statement made by the respondents in their affidavit cannot be ignored by this Tribunal particularly when there is no reason for the respondents to deny the applicant his rightful seniority. If the applicant has any further doubts, he can get it clarified by submitting a representation to the respondents.

We do not find any error apparent on the face of record. The review application is rejected.


(B.N. Dhoundiyal)

Member(A)


(S.K. Dhaon)

Vice-Chairman

/vv/